

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

Item No.223 - C.P. (IB)/171(AHM)2023
Item No.224 – IA 1430 of 2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

STATE BANK OF INDIA

VS

ALIBEN SHAMLABHAI MOVANIYA

.....Applicant

.....Respondent

Order delivered on 02/01/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Biju A. Nair, Adv.

For the RP : Mr. Saurabh Rachchh, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

List before regular Bench on 24.01.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)